SHRI BIREN ROY: In view of the fact that there are more than 1,00,000 persons living permanently on the pavements in Calcutta, at least North Calcutta and North-West Calcutta, would the Government again remind the Corporation of Calcutta and the State Government of West Bengal to take some steps to provide some shelters for these people?

Oral Answers

SHRI MEHR CHAND KHANNA: It is a good suggestion and I shall certainly convey it to the Government of West Bengal. The hon. Member hails from there and he could also help me in that direction, but the severity of the climate in Calcutta is not so bad as in Delhi.

SHRI BIREN ROY: It is not weather alone.

श्री पंढरीनाथ सीतारामजी पाटिल : क्या मिनिस्टर साहब यह वताने की कृपा करेंगे कि यह जो भारत सेवक समाज के ऊपर खर्चा होता है, उसका क्या आडिट भी गवर्नमेंट की तरफ से होता है ?

श्री मेहर चन्द खन्ना : जी हां, जो भी अच्छा काम होता है उस की चर्चा होती है। हमारी गवनंमेंट की रोज यही हालत है।

श्री दयाल दास कुरें : क्या मंत्री महोदय यह बतायेंगे कि दिल्ली मैं यह नाइट शेल्टर्स कहां-कहा बने हुए हैं ?

श्री मेहर चन्द खन्ना : २४-३० जगह पर हैं। कुछ तो टाउन हाल के नजदीक हैं। अगर आनरेबिल मेम्बर लिस्ट चाहें तो मैं उन को लिख कर भिजवा दूंगा।

SHRI CHANDHA SHEKHAR; O all the centres run by the Bharat Se vak Samaj, almost all are on papei and they are not in existence. May 1 know whether the attention of th< hon. Minister has been drawn to these remarks in the Audit Report of 1964 and, if so, what action has been taken to improve the situation?

SHRI MEHR CHAND KHANNA: I have no knowledge Of the Report, but I certainly dispute the fact 1 have seen the centres with my **owi** eyes.

to Questions

## जालन्वर में जर्मन एयर लाइन्स के धाफिस पर छत्पा भारा जाना

\*७५७. श्री राम सहाय : क्या किस मंत्री यह बताने की कृपा करेंगे कि :

- (क) जालन्धर में माडल टाउन में जमंन एयर लाइन्स के एजेन्ट के आफिस/ निवास स्थान पर हाल ही में जो छापा मारा गया था उस में क्या-क्या आपत्तिजनक वस्तुएं पाई गई;
- (ख) कितने मूल्य की आपत्तिजनक विदेशी मुद्रा पाई गई ; श्रीर
- (ग) इस बारे मैं क्या कार्यवाही की गई?

t[RAn> ON A GERMAN AIRLINES *Ome*\* AT JULLUNDUR

"757. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased te state:

- (a) the nature of objectionable materials recovered during the recent raid at the office/residence of the agent of a German Airlines in Model Town in Jullundur;
- (b) the value of unauthorised foreign currency recovered; and
  - (c) the action taken in this regard?

वित्त मंत्रालय में उपमंत्री (श्री रामेश्वर साहू): (क) आफिस से कुछ भी प्राप्त नहीं हुआ। निवास स्थान से विदेशी मुद्रायें तथा श्रन्य वस्तुयें जैसे ट्रांजिस्टर घड़ी, टेप-रिकार्डर, प्रोजेक्टर, कैमरा, फाउन्टेन-पैनें, चीनी के बर्तन, श्रृंगार-सामग्री इत्यादि पकड़ी गई।

<sup>† [ ]</sup> English translation.

4929

- (ख) २७४.५ हांगकांग डालर।
- (ग) मामला अव विभागीय न्याय-निर्णयाधीन है ।

}[THE DEPUTY MINISTER *m* THE [^INISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Nothing was recovered from the office. From the residential premises foreign currencies and other articles like transistor, watch, tape recorders, projector, camera, fountain pens, crockery cosmetics etc. were seized.

- (b) 274.5 Hong Kong dollars.
- (c) The case is now under departmental adjudication.]

श्री राम सहाय : क्या में यह जान सकूंगा कि यह एजेंट महोदय कौन साहब हैं जिन के यहां छापा मारा गया ?

श्री रामेश्वर साहू : उनके नाम हैं श्री जी॰ एस॰ गिल ग्रीर श्री राजेन्द्र सिंह ।

श्री राम सहाय : क्या मैं यह जान सकूंगा कि यह कुल माल, जो उनके यहां पकड़ा गया. किस कीमत का है ?

श्री रामेश्वर साहू: उसकी कीमत क़रीब ६,००० रु० हैं।

•758. [The questioner (Shri Mahabir Dass) toas absent. For answer, Tide cols. 4948-4949 infra.]

## CUSTOMS FACILITIES FOR THE DELEGATES IO THE EUCHARISTIC CONFERENCE

- •759. SHRI ABID ALI: "Will the Minister of FINANCE be pleased to state:
- (a) whether Government had given any Customs facilities to the delegates to the Eucharistic Conference recently held at Bombay;
- (b) if so, the details of the facilities grren; and
  - t[] English translation.

(c) how much foreign exchange has been earned by India as a result of this Conference?

to Question -

THE DEPUTY MINISTER IN THI MNISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Yes, Sir.

- (b) The delegates being tourists were allowed the benefit of the Tourist Baggage Rules. Arrangements wert also made to ensure that the large number of delegates could complete Customs formalities quickly and smoothly. Some of the delegates were also allowed to be accommodated on board charterer ships in the Bombay harbour because of shortage of accommodation in the city
- (c) No information is yet available to the Government.

## HEALTH EDUCATION PROGRAMMI

- •760. THAKUR BHANU PRATAP SINGH: Will the Minister of HEALTH be pleased to state:
- (a) the progress of work done so far under the scheme of Central Health Education Programme?
- (b) the names, with prices of the publications published by the Directorate of Health Education of the Government of India; and
- (c) what steps Government propost to take for further intensifying the Health Education Programme?

THE DEPUTY MINISTER IN THI MINISTRY OF HEALTH (SHRI P. S. NASKAR): (a) to (c) A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix L, Annexure No. 42.]

THAKUR BHANU PRATAP SINGH: May I know, Sir, whether the Health Education Programme of the Government of India has made any noticeable impression on the minds of the general public in regard to health matters.